## Corrigendum to Government Notification G.S.R. No. 1883 dated 13th December, 1971

1HE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): Sir, I beg to lay on the Table a copy of the Ministry of Works and Housing Notification G.S.R. No. 20(E), dated the 12th January, 1976, publishing a corrigendum to Government Notification G.S.R. No. 18-83, dated the 13th December, 1971. [Placed in Library. See No. LT-10306/76.]

## LAnnual report (1974-75) and Accounts of the Jessop and Company Limited Calcutta

# II. Annual report (1974-75) and Accounts of the Richardson and Carudclas (1972) Limited and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE) : Sir. *I* beg to lay on the Tiible—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (a) Forty-third Annual Report and Accounts of the Jessop and Company Limited, Calcutta, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor Genera! of India thereon.
  - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT—10244/76 for (a) and (b)J,
- II. (a) Second Annual Reporl and Accounts of the Richardson and Cruddas (1972) Limited, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company. [Placed in Library. See No. LT 10243/76 for I and II].

# Notifications of the Government of Nxga-land and Related Papers

SHRI A. C. GEORGE : Sir. 1 also beg to lay on the Table :—

- (i) A copy each (in English and Hindi) of the following Notifications of the Government of Nagaland, under subclause (iii) of clause (c) of the Proclamation, dated the 22nd March, 1975, issued by the President in relation to the State of Nagaland:—
  - (a) Notification No. SPLY-3/38/75, dated the 19th July, 1975, publishing the Essential Articles (Price Control) Order, 1975.
  - (b) Notification No. SPI.Y-1/8/75, dated the 11th September, 1975, publishing the Packaged Commodities (Regulation) Order, 1975.
  - (c) Notification No. SPLY/4/5/75, dated the 4th November, 1975.
- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the Notification mentioned at (i) (a) above.

[Placed in Library. See No. LT—10245/76 for (i) and (ii)].

# Report (1974) of the Tariff Commission on Cement Industry

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): Sir, I beg to lay on the Table a copy (in Hindi) of the Report (1974) of the Tariff Commission on the comprehensive Review jf the Cement Industry Producers. [Phi-red: in Library. Sec No. LT—1024N/76 for I and II].

## Notifications under the Essential Commodities Act, 1975

SHRI B. P. MAURYA: Sir. I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry and Civil Supplies (Department of Industrial Development),